

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 177 of 2012 and
Appeal No. 178 of 2012**

Dated : 10th October, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Appeal No. 177 of 2012

**BSES Rajdhani Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)**

Appeal No. 178 of 2012

**BSES Yamuna Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri,
Advocate for Consumers Amicus

ORDER

On the request of the Learned Counsel for Respondent no.-2, post
the matter for hearing on **25th October, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

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**(Rakesh Nath)
Technical Member**